



**OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, CHIRANG, KAJALGAON**

**N O T I F I C A T I O N**

Dated Kajalgaon the 26<sup>th</sup> September, 2019.

In pursuance of the advertisement No. DLSA/CHR/I-I/ 2019/739-746 dated 05-09-2019 and as per the Viva-voce dated 26.09.2019 for the recruitment of 01(one) sectioned post of Upper Division Assistant vide Govt. letter No. LGL.141/2018/75 dated 19-08-2019 in the Office of the District Legal services Authority, Chirang, Kajalgaon the following candidate is finally selected in order of merit for the vacant post of Upper Division Assistant (open category) in the office of the District Legal services Authority, Chirang, Kajalgaon.

**Selected Candidate**

**1. Shri Partha Pratim Das**

*SDF*  
District & Session Judge-cum-  
Chairman.  
District Legal Services Authority,  
Chirang at Kajalgaon

Memo No. DLSA/CHR/2019/ **842-849** Dated Kajalgaon, the 26<sup>th</sup> September, 2019.

Copy to forwarded for information and necessary action to: -

1. The Hon'ble Member Secretary, ASLSA, Guwahati. Assam.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur.
3. The Accountant General (A & E), Assam, Maidamgaon, Beltola, Ghy-29.
4. The District & Sessions Judge, Bongaigaon.
5. The Notice Board of the O/o, the District & Sessions Judge, Chirang at Kajalgaon,
6. The Notice Board of the O/o, the Chief Judicial Magistrate. Chirang, Kajalgaon.
- ✓ 7. The System officer, o/o the District & Sessions Judge, Chirang, Kajalgaon, he is directed to upload the Notification along with Marks Sheets in the official website of District Judiciary Chirang.
8. Concerned file.

*26/9/19*  
District & Session Judge-cum-  
Chairman  
**District Legal Services Authority**  
District Legal Services Authority,  
Chirang at Kajalgaon  
*26/9/19*